

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

Notification

No:- 35

Dated:- 28/4/2018

In continuation to Advertisement Notice No. 1 & 2 of 2018 dated 18.04.2018 whereby online applications have been invited for filling up of various posts in the High Court of J&K, it is hereby notified that inservice candidates desirous of applying for these posts, shall ensure that a copy of his / her uploaded form alongwith receipt, routed through proper channel, is received in this Registry on or before the last date of filling up of the forms.

By Order

(Sanjay Dhar)

Registrar General

No:- 2826-33/RS

Dated:- 28/4/2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
.....for kind information of His Lordship.
2. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
3. Director Information, Jammu/Srinagar with the request to publish above notification in the two English dailies having vide circulation in the State.
4. CPC E-courts, High Court of J&K, for information and with the request to upload the same on the High Court Website.

Registrar General